

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

NOTIFICATION

Jammu, the 18th April, 2024

S.O 257 .— In exercise of the powers conferred by section 31 of the Jammu and Kashmir Municipal Corporation Act, 2000, the Government in consultation with the State Election Commission hereby make the following amendments in the Jammu and Kashmir Municipal Corporation (Election) Rules, 2003; namely:-

1. In rule 20;

- (i) In sub-rule (2), for the words and sign "Scheduled Caste/Scheduled Tribe", the words and sign "Scheduled Caste/Scheduled Tribe/Other Backward Classes" shall be substituted.
- (ii) in sub-rule (3), for the words and sign "Scheduled Caste/Scheduled Tribe", the words and sign "Scheduled Caste/Scheduled Tribe/Other Backward Classes" shall be substituted.
- (iii) in proviso to sub-rule (4), for the words and sign "Scheduled Caste/Scheduled Tribe", the words and sign "Scheduled Caste/Scheduled Tribe/Other Backward Classes" shall be substituted.

- 2.** For the words "**Chief Electoral Officer**" wherever appearing in the rules, the words "**State Election Commission**" shall be substituted with necessary grammatical variations.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Mandeep Kaur) IAS
Commissioner/Secretary to the Government


No. HUD-LSG0JMC/6/2021 (C.No. 7313659)

Dated: 18.04.2024


Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.

SK



3. Director General, J&K Institute of Management, Public Administration and Rural Development.
4. All Principal Secretaries to the Government.
5. Principal Secretary to Hon'ble Lieutenant Governor.
6. Joint Secretary (JKL), Ministry of Home Affairs, Gol.
7. All Commissioner/Secretaries to the Government.
8. Principal Resident Commissioner, J&K Government, New Delhi.
9. Chief Electoral Officer, J&K.
10. Divisional Commissioner, Jammu/Kashmir.
11. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
12. Chairman, J&K Special Tribunal.
13. All Heads of Departments / Managing Directors.
14. Commissioner, Municipal Corporation, Jammu/Srinagar.
15. All Deputy Commissioners (District Panchayat Election Officers)
16. Director information, J&K Srinagar.
17. Special Secretary to Chief Secretary, J&K.
18. Director Archives, Archaeology and Museums, J&K.
19. General Manager, Ranbir Government Press, Jammu.
20. Private Secretary to Commissioner/Secretary to the Government, H&UDD.
21. Incharge Website, H&UDD.
22. Notification file/stock file.


(Er. Abdul Qyume) JKAS
Deputy Secretary to the Government

Sh

SR